

COURT OF SMALL CAUSES AT MUMBAI
Dhobi Talao, L.T. Marg, Mumbai - 400 002.
Tel. No. 022-22088700/22088749
Email- smallcausecourt@yahoo.com

TENDER NOTICE

All concerned are hereby informed that this Office has decided to purchase **"2 Compatible Refillable Cartridges for Canon Laserjet Printer 3500 (A3) Size"** from reputed Agency / Service provider / Vendor.

In view of above, the Quotation in the sealed envelope are invited from reputed Agency / Service provider / Vendor addressed to **"The Registrar, Court of small Causes, Dhobi Talao, Mumbai-400002** for supply of **"2 Compatible Cartridges for Canon Laserjet Printer 3500 (A3) Size"**. At the top of the envelop, the words **"Quotation for Cartridges for Canon Laserjet Printer 3500"** shall be written. On the back of the envelope, they should mentioned their detailed address, Telephone Nos. Mobile Nos. and e-mail ID, Fax, etc., Along with quotation, they should furnish PAN Number, GST Registration Number, details of services provided to Government Offices and other relevant information. The said Quotations shall reach to this Office on or before Thursday, the 31st January, 2018 at 2.00 p.m. sharp. The quotations received after due date and time will not be considered.

The said Quotations will be opened by the Computer Committee of this Court in presence of the Quotation Holders or their representatives and accordingly, work will be assigned to the qualified Quotation Holder in all respects.

The Hon'ble Chief Judge of this Court is the Final Authority in this regard.

COURT OF SMALL CAUSES }
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MUMBAI : 25TH JANUARY, 2018 }

By Order,


25/01/18
Registrar